

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
CP-64/ND/2024

IN THE MATTER OF:

Shabina Fatima

...

Appellant/Petitioner

Versus

Vrise Natural and Organic Cosmetic Products Pvt. Ltd.

...

Respondent

Under Section: 241(1), 242(4)

Order delivered on 04.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. M. Tarique Siddiqui, Adv. Abhishek Pandey,
Adv. Iswar Mohapatra

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 05.04.2024.

Sd/-
(COURT OFFICER)